

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(Pt.)/7434/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court,
Dhubri.

Dated Guwahati the 9th September, 2022.

Sub: **Casual leave and station leave permission.**

Ref:- Email dated 2nd September, 2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.09.2022 & 03.09.2022 along with station leave permission from the morning of 02.09.2022 till the morning of 05.09.2022**, has been granted. The Counsellor, Family Court, Dhubri shall remain in charge of the Family Court, Dhubri in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/7535/A, dated , 09-09-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)